

#### असाधारण

### **EXTRAORDINARY**

भाग II—खण्ड 3—उप-खण्ड (i) PART II—Section 3—Sub-section (i)

## प्राधिकार से प्रकाशित PUBLISHED BY AUTHORITY

ਸਂ. 703] No. 703] नई दिल्ली, बृहस्पतिवार, अगस्त 17, 2017/श्रावण 26, 1939 NEW DELHI, THURSDAY, AUGUST 17, 2017/SRAVANA 26, 1939

# SUPREME COURT OF INDIA

### **NOTIFICATION**

New Delhi, the 12th August, 2017

**G.S.R. 1026(E).**—In exercise of the powers conferred by clause (2) of Article 146 of the Constitution, the Chief Justice of India hereby makes the following amendment to the Supreme Court Officers and Servants (Conditions of Services and Conduct) Rules, 1961:—

I. The following Qualification, Experience and Method of recruitment may be added below Category No. 33A of the Schedule to the said Rules in respect of post of Senior Court Assistant-cum-Senior Programmer:—

Category No.	Designation of the Post	Qualification	Method of Recruitment	Experience, if any, prescribed for the post
(1)	(2)	(3)	(4)	(5)
33B		Bachelor of Engineering/Bachelor of Technology in Computer Science/ Information Technology from a recognised University or equivalent  OR  Master's degree in Computer Application/M.Sc. in Computer Science from a recognised University or equivalent.  OR  B.Sc in Computer Science/Bachelor in Computer Application with First Class or atleast 60% marks in aggregate from a recognised University or equivalent.	basis OR By promotion of Court Assistant [Technical Assistant-cum- Programmer] on the basis of merit-cum- seniority	Officers under the Central/State Govt./ Universities/ Recognised Research Institutes or any High Court: Holding analogous posts on regular basis in the parent cadre/department, in case of deputation.  Minimum 3 years service as Court Assistant [Technical Assistant-cum-Programmer] in case of promotion

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(1)	(2)	(3)	(4)	(5)		
		Degree in Law from a recognised University will be preferred and considered as an additional qualification.				
	OR					
		Bachelor of Engineering/Bachelor of Technology in Computer Science/Information Technology from a recognised University or equivalent  OR  Master's degree in Computer Application/M.Sc. in Computer Science from a recognised University or equivalent.  Degree in Law from a recognised University will be preferred and considered as an additional qualification.	On contract basis OR By direct recruitment	6 years' experience in the field of computerization in case of direct recruitment/contract basis.		
	OR					
		B.Sc in Computer Science/Bachelor in Computer Application with First Class or atleast 60% marks in aggregate from a recognised University or equivalent.  Degree in Law from a recognised	On contract basis OR By direct recruitment	7 years' experience in the field of computerization in case of direct recruitment/ contract basis.		
		University will be preferred and considered as an additional qualification.				

[No. F. 34/2017-SCA (I)]

By Order,

DEEPAK JAIN, Registrar (Admn.I)